

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No.159 of 2014 &  
IA- No. 255 of 2014 & IA- No.256 of 2014  
and  
Appeal No.160 of 2014 &  
IA-No.257 of 2014**

**Appeal No.159 of 2014**

**Dated: 01<sup>st</sup> August, 2014**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

**GAIL India Ltd.**

**.... Appellant (s)**

**Versus**

**Welspun Maxsteel Limited & Ors.**

**... Respondent (s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Ranjana Roy Gawai  
Mr. Shailesh Suman

Counsel for the Respondent(s) : Mr.G. Umapathy  
Ms. R.Mekhala  
Ms. Sonali Malhotra &  
Ms. Soumi Guha for PNGRB

**Appeal No.160 of 2014**

**GAIL India Ltd.**

**.... Appellant (s)**

**Versus**

**M/s Ispat Industries Limited & Others**

**... Respondent (s)**

Counsel for the Appellant(s) : Mr. Ramji Srinivasan, Sr. Adv.  
Ms. Ranjana Roy Gawai  
Mr. Shailesh Suman

Counsel for the Respondent(s) : Mr.G. Umapathy  
Ms. R.Mekhala  
Ms. Sonali Malhotra &  
Ms. Soumi Guha for PNGRB

**ORDER**

Mr. G.Umapathy, appearing for Respondent No.-1 submits that he is filing the reply in Appeal No.159 of 2014 and seeks some time to file the Reply in Appeal No.160 of 2014. Accordingly, he is directed to file the Reply on or before 06.08.2014 in Appeal No. 160 of 2014 after serving copy on the other side.

Post the matter for hearing **22.08.2014 at 2.30 p.m.** In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Nayan Mani Borah)**  
**Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

pr/vg